

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 128(ND)/2014

CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE COMPANY M/s. Rukmani Vitika Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Souman bupha	Advocate	Ladho Soami Baidyan Pvt Ltd }	44
2.	Runeo Tulas		Respondent 1-5 }	
3.	Sachin K. K. Adv	Adv	Petitioner	55
4.)	Hari			
5.)	Sanjay Kumar T. Adv	Adv	R-526	56

ORDER

For orders see order in CP 126(ND)/2014